

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-21/2005/8127/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated, Guwahati the th 29 August, 2023.

Sub: **Vehicle permission.**

Ref:- DJB.I-11/2023/8441 dtd. 24.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **official vehicle permission, for the programme on 26.08.2023**, has been granted.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-21/2005/8128/A, dated , 29-08-23

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
